COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 289 OF 2014

Dated: 9th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

D. Subrahmanya Bhat Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.

Counsel for the Respondent(s) : Ms. Neha Garg for R-1

Mr. Ravi Agarwal

Mr. Sangat Sinha for R-2

ORDER

We have heard learned counsel for the appellant for some time.

At the request of learned counsel for the parties and since the matter relates to the year 2014, list it for further hearing top on board on **24.07.2018**.

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

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